

## **Rejection of application for certificate of registration**

**June 11, 1999**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on June 8, 1999, the application for Certificate of Registration submitted by Aware (India) Foundation, a Non-Banking Financial Company having its Registered Office at H.No 8-2-703/A/6/B5, Road No.12, Benjara Hills, Hyderabad-500034.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Rupambara Padhi**  
**Manager**

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